

**Indian Assistance for Setting up of Training Institutes at Zanzibar**

\*51. SHRI JAGDISH TYTLER: Will the Minister of INDUSTRY be pleased to state:

(a) whether Zanzibar has sought Indian Assistance in setting up training institutes at Zanzibar;

(b) the details of the agreement entered into with Zanzibar regarding this matter; and (c) when this project will be started?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Zanzibar Minister of Industry met the Minister of Industry, Government of India on 18th August, 1981. *Inter alia*, training facilities for Zanzibar personal in Indian institutions was sought in the initial stages leading ultimately to setting up of a training institute in Zanzibar itself.

(b) No agreement was entered into in this regard.

(c) Does not arise.

**Construction of Cinema Houses in West Bengal**

\*52. SHRI ZAINUL ABEDIN:  
PROF. RUPCHAND PAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have received any letter dated 31 August, 1981 from the Finance Minister of West Bengal regarding the recognition of cinema houses for providing same concessions as are available to the small scale industries, including bank finance at concessional rates; and

(b) if so, steps taken by Government on the said letter so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The Hon'ble Finance Minister of West Bengal has been informed that construction and operation of a cinema house, is not an industry and so it would not qualify for registration as a small scale industrial unit, entitling it to various facilities available to the small scale sector.

**Exodus of Refugees from Bangladesh to Tripura**

\*53. SHRI BAJU BAN RIYAN:  
SHRI T. DAMODAR REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) where Government are aware that the tribals in Tripura are excited over the exodus of refugees from Bangladesh to Tripura;

(b) if so, the number of refugees and causes thereof; and

(c) the steps taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). There have been no such reports. However, it is a fact that nearly 17,245 tribals from Chittagong Hill Tracts in Bangladesh crossed over to Tripura since 27th June, 1981. According to their statements, this exodus resulted from clashes between local tribal groups and non-tribal settlers supported by some local authorities in Bangladesh.

(c) The matter was taken up with the Government of Bangladesh who have agreed to take back refugees. It is proposed to start repatriation from 25th November, 1981 onwards.

**Notification of Rules relating to Translators/Hindi Officers in Gazette of India**

\*54. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the rules relating to translators/Hindi Officers have been notified in the Gazette of India;

(b) if so, when the notification was published; and